

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 799 OF 2019 IN
DFR NO. 1581 OF 2019

Dated : 5th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

BSES Yamuna Power Ltd. & Anr.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Rahul Kinra
Ms. Meghna Chandra

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Tanya Sareen for R-2

ORDER

Objections to the IA No. 799 of 2019 filed by the applicant/appellant for condonation of delay in filing the appeal shall be filed on or before 26.08.2019, after duly serving copy of the same to the other side.

List the matter on **28.08.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/pk